

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 489 of 2001

Thursday, this the 16th day of August, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. K.P. Pyari,
D/o late V.A. Gangadharan,
Extra Departmental Branch Post Master,
Maliankara PO, Aluva Division,
residing at Earezhath House,
Puthenvelikkara, North Parur.Applicant

[By Advocate Mr. O.V. Radhakrishnan (rep.)]

Versus

1. Senior Superintendent of Post Offices,
Aluva Postal Division,
Aluva - 683 101

2. Union of India, represented by its
Secretary, Ministry of Communications,
New Delhi.Respondents

[By Advocate Mr. T.C. Krishna, ACGSC (rep.)]

The application having been heard on 16-8-2001, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to quash A7 and to direct the 1st
respondent to consider her request for transfer to the post of
Extra Departmental Branch Postmaster, Elanthikkara without
regard to A7 and before the vacancy is thrown open for
selection from among outsiders.

2. In the reply statement respondents have stated that A7,
the impugned order, is proposed to be withdrawn.

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3. The learned counsel for respondents submitted that A7 will be withdrawn and notification will be issued as and when vacancy arises and if the applicant applies, he also will be considered along with other candidates according to the rules in force.

4. Recording the submission made by the learned counsel for respondents, the Original Application is closed. No costs.

Thursday, this the 16th day of August, 2001



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

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List of Annexure referred to in this order:

1. A7 True copy of the Letter No. B0/217 dated 10-4-2001 issued by the 1st respondent.